

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4187

ANSWERED ON:07.08.2014

PARTICIPATION OF NGOS IN RURAL DEVELOPMENT ACTIVITIES

Patel Shri Dilip;Premachandran Shri N.K.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to promote Non-Governmental Organizations (NGOs) in Rural Development activities and if so, the details thereof;
- (b) the list of NGOs approved by the Government with their respective working area and the financial assistance extended by the Government to each of them for the last three years and the current year. State/ UT and year-wise;
- (c) the criteria for selection of NGOs for financial assistance;
- (d) whether the Government evaluates the performance of each NGO and if so, the details thereof;
- (e) whether the Government proposes to extend financial assistance to the NGOs only through the State Governments; and
- (f) if so, the priority fixed by the Government for the functioning of NGOs in rural development, sector- wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI UPENDRA KUSHWAHA)

(a) The Council for Advancement of People`s Action and Rural Technology

(CAPART) was set up under the aegis of the Ministry of Rural Development to promote Non-Government Organisations (NGOs) for Rural Development. CAPART gives grant to NGOs under its schemes, namely, 1) Public Cooperation (PC), 2) Advancement of Rural Technology Scheme (ARTS), 3) Organisation of Beneficiaries (OB), 4) Disability Action Development (DAD) and 5) Gram Shree Melas (GSM).

(b) Funding under schemes of CAPART has been kept under abeyance since September, 2010 due to restructuring process and hence, no project has been sanctioned in the last three years and the current year.

(c) The criteria for selection of NGOs for financial assistance by CAPART is enclosed at Annexure.

(d) The performance of NGOs is evaluated by evaluating their project proposals which are applied to CAPART for grants.

(e) &(f) At present there is no such proposal under consideration in view of the restructuring of CAPART.